

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 185/14/HDB/2017
NAME OF THE COMPANY	M G Brothers Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Tarvikram Reddy	Advocabe	Weddy 898@gmeil.com	<u>L</u>
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.P.Trivikram Reddy, Learned Counsel for the Petitioner. None appeared for the Respondent.

The Learned Counsel for the Petitioner submit that already caused newspaper publication. Subsequently they have not received any complaints to that extent and he was already filed Affidavit. RoC report is received.

Orders Reserved.

Member (T)

Member (J)

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